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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

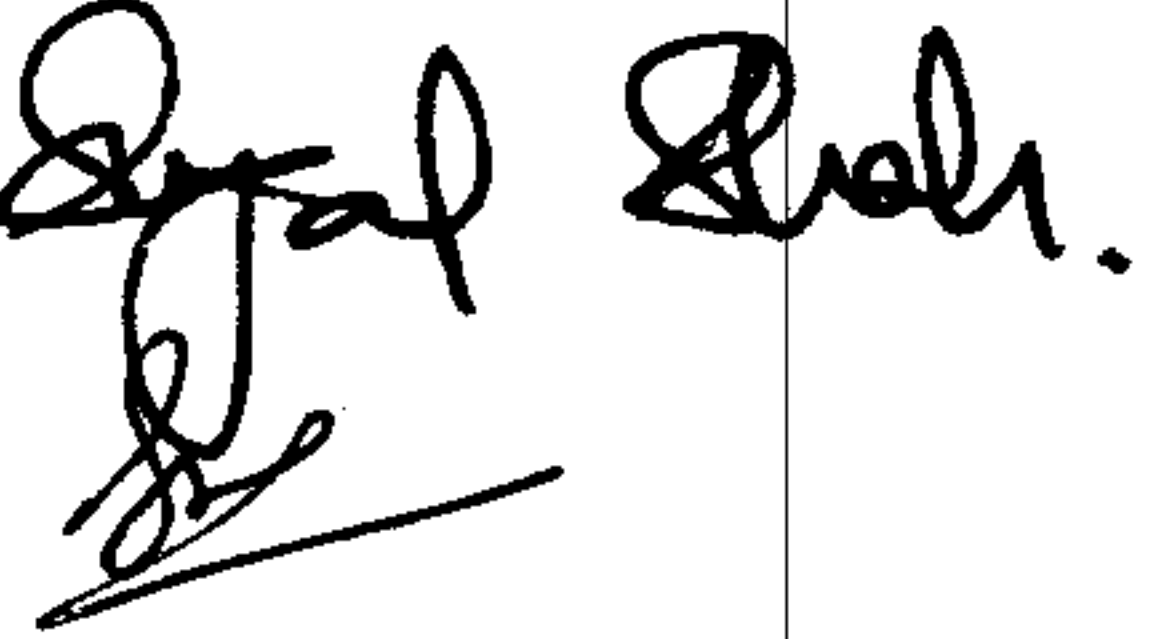
C.P. No. 172/241-242/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018**

Name of the Company: Yatin C Davda & Anr.
V/s.
Iberchem India Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rasesh Parikh Kishan Dave	Advocate Advocate	Petitioner Petitioner	R.H. Parikh K.Y. Dave
2.	Sujal Shah Siddharth Sinha	Advocate Advocate	Resp. Nos. 2 to 6 Resp. NO. 187	Sujal Shah. 

ORDER

Learned Advocate Mr. Rasesh Parikh with Learned Advocate Mr. Kishan Dave present for Petitioners. Learned Advocate Mr. Siddharth Sinha J Sagar present for Respondents No. 1 and 7. Learned Advocate Mr. Sujal Shah present for Respondents No. 2 to 6.

Rejoinder filed by petitioners.

Both sides requested time.

List the matter on ¹⁴~~06~~.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 16th day of January, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL